

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 133**  
**(IB)-607(PB)/2020**

**IN THE MATTER OF:**

Bank of Baroda	...	Applicant/Petitioner
Vs		
M/s. MB Malls Pvt Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 30.07.2021**

**ORDER**

Renotified to 25.08.2021.



**(NIRMALA VINCENT)**  
**COURT OFFICER**

30.07.2021  
DPK